

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No. HC.VII-128/2023/11228/A

From :- Smti Jayashree Bora,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Smti. Poli Katakai,
Member,
Motor Accidents Claims Tribunal,
Dhubri.

Dated Guwahati the th 26 November, 2024.

Sub: **Child Care leave.**

Ref:- Your letter No. MACT/ESSTT/DHU/02/2021-24/2809, dtd. 19.11.2024.

Madam,

With reference to the above, I am directed to inform you that you have been granted **17(seventeen) days of Child Care Leave w.e.f. 27.11.2024 to 13.12.2024.** Further, you are asked, to hand over charge to the District & Sessions Judge, Dhubri, and in his absence, to the next senior most Judicial Officer available at the station before proceeding on leave.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo No. HC.VII-128/2023/11229-11231/A, dated 26.11.2024

Copy to:

1. The Principal Accountant General (A&E), Assam, Beltola, Guwahati-29, for information. Copy of the application in prescribed format is sent herewith.
2. The District & Sessions Judge, Dhubri.
3. The Project Manager, Gauhati High Court, Guwahati.

JT. REGISTRAR (VIGILANCE)

[Signature]